

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).6928-6935/2018

SYED SHABIHUL HASAN

Petitioner(s)

VERSUS

FAYYAZUDDIN & ORS.

Respondent(s)

(Only SLP (Cr1.) No. 4162-68/2019 is to be listed before Hon'ble Chamber Judge)

WITH

SLP(Cr1) No. 4162-4168/2019 (II)

Date : 25-11-2020 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Petitioner(s) Mr. Sharad Chauhan, Adv.
Mr. Syed Mehdi Imam, AOR
Ms. Varnita Rastogi, Adv.

Mr. Rohit K. Singh, AOR

For Respondent(s) Mr. Ansar Ahmad Chaudhary, AOR
Mr. Rohit K. Singh, AOR
Mr. Praveen Jain, AOR
Mr. Yadav Narender Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter before the Court of the Registrar after four weeks.

In the meanwhile, the respondent shall file Vakalatnama after receiving the same from his client.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(DIPTI KHURANA)
COURT MASTER